[ 7 MAR. 1975]

77

चलते वाली प्रक्रिया है। रक्षा योजानाओं की लगातार समीक्षा की जाती है और इसे देश पर सम्भावित खतरों का सामना करने के अनुकृत वानाया जाता है। प्रशिक्षण और अभ्यासों के अतिरिक्त नौसेना को एक प्रभावकारी वल बनाने के लिए जहां आवश्यक होता है स्वदेशी निर्माण और विदेशों से क्य किया जाता है।

ft THE MINISTER OF DEFENCE (SARDAR SWARN SINGH): All possible efforts are being made for strengthening the Naval Force keeping in view the Naval activities and the Naval strength of other countries in the Indian Ocean. The development of the Navy is a continuous process. Defence plans are kept under constant review and are geared to meet the threats that the country is likely to face. Apart from training and exercises, the indigenous manufacture and purchases abroad, where necessary, are resorted to, in order to make the Navy an effective force.]

## Legislation for Agricultural Labour

1149. SHRI KHUSRSHED ALAM KHAN : SHRI SARDAR AMJAD ALI: DR. R. K. CHAKRABARTI: SHRI HARSH DEO MALAVIYA :

Will the Minister of LABOUR be pleased to state :

- (a) whether there is a proposal under Government's consideration to bring a comprehensive legislation for the agricultural labour; and
- (b) if so, by when it is proposed to be brought?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b) The Minimum Wages Act, 1948 and the Trade Union Act, 1926 are applicable to agricultural labour. The Agricultural Establishments are not excluded from the Payment of Bonus Act, 1965. Agricultural Farms run on commercial lines are also

f | English translation.

| covered under Industrial Disputes Act, | 1947. The Employees' Provident Funds and Family Pension Fund Act, 1952 is | applicable to agricultural labour engaged | in specified plantations. Workers employed | in farming by tractors or other mechanical | power or by electricity are already covered | by the Workmen's Compensation Act, | 1923.

The Government have set up a Standing Committee on Agricultural Labour, *interalia* to review the existing legislative and other provision for the welfare of agricultural labour and to suggest a comprehensive legislation on the subject.

## Conspiracy to foment trouble in N. E. Region

1150. SHRI SHYAMLAL GUPTA:
SHRI LOKANATH MISRA:
SHRI SITARAM SINGH:
SHRI K. P. SINGH DEO:
SHRI M. P. VARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Government's attention has been drawn to alleged joint conspiracy by the Governments of China, U. S. A. and Pakistan to create trouble in the North Eastern Region of India; and
- (b) if so, what are the details thereof and what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL '.AFFAIRS (SHRI BIPINPAL DAS) : (a) While Government have not come across any evidence of such a conspiracy we are fully vigilant against all anti-national and disruptive forces in the region.

(b) Does not arise.

## Settlement of Industrial Disputes

1151. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRIMATI SARASWATI PRADHAN: SHRIMATI SUMITRA G. KULKARNI: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received response from each State Government with